

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 21th November, 2014
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 18 /2014	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Mr. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL	
2.	Original Application No. 115/2014	Kishore Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv . for R-6	
3.	Original Application No. 17/2014 (M.A.no.628/14)	Biodiverstty Management Committee, Village Eklahara, Dist. Chhindwara Vs. Union Of India & 2 Ors. others	Mr. Deepesh Joshi, Adv for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1,2 & 3 Mr. Yogesh Bhatnagar Adv.(WCL)	
4.	Original Application No. 28/2013 (M.A.no.583/14)	Bio Diversity Vs. Western Coal Fields & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Ashwarya Sinha, Adv. for R-1,2 Mr. N.C. Das, Adv.forR-3,4 Mr. Ajay Dubey, Adv. for R-5 Mr. Yogesh Bhatnagar Adv. (WCL)	